

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.03.2017 AT  
10.30 AM**

-----  
**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**  
-----

**APPLICATION NUMBER** :

**PETITION NUMBER** : CP/15/2016

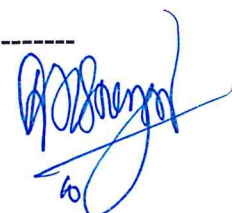
**NAME OF THE PETITIONER(S)** : S.Shankar & 2 others  
**NAME OF THE RESPONDENT(S)** : M/s Captain Media Private Limited &  
21 others

**UNDER SECTION** : 397/398

-----  
**S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE**  
-----

**REPRESENTATION BY WHOM**

1. D. PERUMAN SARANYAN. For petitioners No 3



**ORDER**

Shri D Peruman Saranyan, counsel for petitioner present. No representation on behalf of respondents. Counsel for petitioner stated that the matter has been settled between the parties and sought time for filing a memo of compromise entered into between the parties. Time extended at request. Put up on 11.04.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)